

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 108(ND)/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


SH. S. K. MOHAPATRA  
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ms. Virender Ganda, Sr. Adv.		Petitioner	
2.	Mr. Vipul Ganda, Adv.			
3.	Mr. Tarun Mehta, Adv.			
4.	Ms. Shelly Khanna, Adv.			

1.	Mr. PV Kapur, Sr. Adv.		Respondent	
2.	Ms. Divya Bhalla, Adv.			
3.	Mr. Sidhant Kapur			
4.	Mr. Sidharth Aggarwal			

Order

On account of two overnight part heard matters which are of the years 2006 and 2013, the  
hearing in the present case is deferred to 27.10.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

30.9.2016